

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 28 of 2011 & IA-43 of 11  
Appeal No. 29 of 2011 & IA-44 of 11

Dated: 2<sup>nd</sup> November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Tarini Infrastructure Limited ... Appellant (s)

Versus

Gujarat Electricity  
Transmission Company  
Limited & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Sanjay Sen  
Mr. Shikha Ohri  
Ms. Surbhi Sharma

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Sneha Venkataramani  
Ms. Ranjitha Ramachandran  
For R-1 & R-2

ORDER

Heard the learned counsel for Respondent No.2. The learned counsel for the Appellant also made rejoinder submissions and wanted sometime for making further submissions.

Post the matter on **16<sup>th</sup> November, 2011** for further hearing. In the meantime, the learned counsel for the parties are directed to file their respective written submissions after serving copy on the other side.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

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